

16

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 11/113/NCLT/AHM/2016 (New)
C.P. No. 2/113/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company:

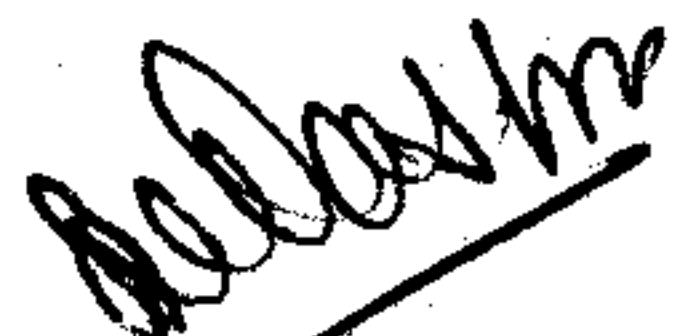
Reachwell KSM Properties Pvt. Ltd

V/s.

Choksi Tubes Company Ltd. & Ors.

Section of the Companies Act:

Section 113 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish c. Doshi	PCS	Rep. 2 & 3	
2.				

ORDER

None present for Petitioner. Learned PCS Ashish Doshi present for Respondents.

Learned PCS for Respondent represented that CA 168/2013 is pending before Hon'ble High Court of Gujarat.

List the matter on 28.11.2017.


BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 9th day of October, 2017.